

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.324 of 1994

Monday this the 21st day of February, 1994

CORAM

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

N.R.Sudheesh Kumar,  
Puthanpurackal House,  
Poonthoppu Ward,  
Avalukunnu PO,  
Alleppey.

...Applicant

(By Advocate Mr.P.R.Shaji (rep.Smt.Daya K Panicker)

Vs.

1. The Chief Post Master  
General, Kerala Circle, Trivandrum.
2. Senior Superintendent of RMSt 'TV'  
Division, Railway Mail Service,  
Trivandrum.
3. Sub Record Officer, RMS 'TV'  
Division, Railway Mail Service,  
Alleppey.

...Respondents

(By Advocate Mr.George Joseph, ACGSC)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that he is entitled to be appointed as Extra Departmental Stamp Vendor in the Sub Record Office, Alleppey. According to him he had been discharging the duties of that post for more than 700 days.

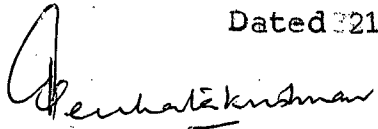
2. In similar cases this Tribunal had been directing the department to consider the claims of similar persons without insisting on sponsorship,


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and by granting weightage in the manner laid down in G.S.Parvati Vs. Sub Divisional Inspector (Posts) Guruvayur and others, (1992) 21 ATC 13. Learned counsel for respondents agrees that this is the course to be adopted. We direct respondents to consider the claims of applicant along with that of the rival candidates without insisting on sponsorship by Employment Exchange and after giving him due weightage for his past services.

3. Application is disposed of with the aforesaid directions. No costs.

Dated 21st February, 1994.

  
P.V.VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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